

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRIGIRIDHARGOMANGO):

(a) and (b). Lakshadweep Development Corporation has proposals for setting up projects for Desiccated Coconut Powder, Coconut Milk and Fish Meal at project costs of Rs. 33.98 lakhs, Rs. 135.94 lakhs and Rs. 78.95 lakhs respectively in Lakshadweep.

(c) Does not arise.

Re-Constitution of Central Water Commission

2016. SHRI GANGADHARA SANIPALLI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether there is any proposal under consideration of the Government to make any structural changes in the constitution/ composition of Central Water Commission; and

(b) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Yes, Sir.

(b) It has been decided to effect regionalisation in the functioning and formations of Central Water Commission by having six regional offices at New Delhi, Patna, Hyderabad, Bangalore, Shillong and Vadodra. Further regionalisation is linked up with the cadre review of Central Water Engineering (Group A) Service which is under processing.

Expansion of Tourism

2017. SHRI MORESHWAR SAVE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state the details of efforts

made to create better conditions and to expand tourism in the country during the last three years?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): Development and expansion of tourism is an on-going process. However, efforts made to create better conditions and to expand tourism in the country during the last three years included strengthening/augmenting of tourism infrastructure, creating better awareness and launching of promotional & publicity campaigns both in India and in key markets overseas.

[Translation]

Amount Sanctioned to REC

*2018. SHRI RAM TAHAL CHOUDHARY:
SHRI SRIKANTA JENA:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the amount sanctioned by the Rural Electrification Corporation to the various State Electricity Boards for rectifying the faults in the pump sets during the last and the current year, state-wise; and

(b) the number of new pump sets installed during the last two years and the target fixed for the next year, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) No amount was sanctioned by the Rural Electrification Corporation for rectification of pumpsets during 1990-91 and during the current year.

(b) A statement indicating the number of

pumpsets energised during 1989-90 and 1990-91 Statewise is given in the attached the Statement-I. Statewise targets for ener-

gisation of pumpsets during the next financial year i.e. 1992-93 is given in the attached Statement-II.

STATEMENT-I

Statement Indicating the Number of Pumpsets energised during 1989-90 & 1990-91 Statewise

| <i>Sl. No.</i> | <i>Name of the State</i> | <i>1989-90</i> | <i>1990-91</i> |
|----------------|--------------------------|----------------|----------------|
| <i>1</i> | <i>2</i> | <i>3</i> | <i>4</i> |
| 1. | Andhra Pradesh | 75085 | 81794 |
| 2. | Arunachal Pradesh | 0 | — |
| 3. | Assam | 44 | 137 |
| 4. | Bihar | 9035 | 5514 |
| 5. | Goa | 287 | 232 |
| 6. | Gujarat | 29371 | 25063 |
| 7. | Haryana | 16356 | 10313 |
| 8. | Himachal Pradesh | 188 | 179 |
| 9. | Jammu & Kashmir | 153 | 327 |
| 10. | Karnataka | 41791 | 70138 |
| 11. | Kerala | 15204 | 15902 |
| 12. | Madhya Pradesh | 98451 | 85500 |
| 13. | Maharashtra | 124383 | 101987 |
| 14. | Madhya Pradesh | 98451 | 85500 |
| 15. | Meghalaya | 0 | Nil |
| 16. | Mizoram | 0 | Nil |
| 17. | Nagaland | 150 | Nil |

| <i>Sl. No.</i> | <i>Name of the State</i> | <i>1989-90</i> | <i>1990-91</i> |
|-------------------|--------------------------|----------------|----------------|
| <i>1</i> | <i>2</i> | <i>3</i> | <i>4</i> |
| 18. | Orissa | 5334 | 5574 |
| 19. | Punjab | 21146 | 44237 |
| 20. | Rajasthan | 29596 | 33987 |
| 21. | Sikkim | 0 | — |
| 22. | Tamil Nadu | 41560 | 41170 |
| 23. | Tripura | 70 | 90 |
| 24. | Uttar Pradesh | 19573 | 18506 |
| 25. | West Bengal | 10500 | 92705 |
| Total States | | 538177 | 549925 |
| Total UTs | | 1137 | 822 |
| Total (All-India) | | 539314 | 550747 |

STATEMENT-II*State-wise targets for energisation of pumpsets during 1992-93*

| <i>Sl. No.</i> | <i>Name of the State</i> | <i>Targets</i> |
|----------------|--------------------------|----------------|
| 1. | Andhra Pradesh | 11500 |
| 2. | Arunachal Pradesh | — |
| 3. | Assam | — |
| 4. | Bihar | 4250 |
| 5. | Goa | — |
| 6. | Gujarat | 7000 |
| 7. | Haryana | 14000 |
| 8. | Himachal Pradesh | 100 |

| <i>Sl. No.</i> | <i>Name of the State</i> | <i>Targets</i> |
|----------------|--------------------------|----------------|
| 9. | Jammu & Kashmir | 100 |
| 10. | Karnataka | 15000 |
| 11. | Kerala | 3000 |
| 12. | Madhya Pradesh | 25150 |
| 13. | Maharashtra | 20000 |
| 14. | Madhya Pradesh | — |
| 15. | Meghalaya | — |
| 16. | Mizoram | — |
| 17. | Nagaland | 50 |
| 18. | Orissa | 4000 |
| 19. | Punjab | 10000 |
| 20. | Rajasthan | 20150 |
| 21. | Sikkim | — |
| 22. | Tamil Nadu | 5000 |
| 23. | Tripura | —100 |
| 24. | Uttar Pradesh | 11350 |
| 25. | West Bengal | 2000 |
| Total | | 152750 |

[English]

Sharing of Surplus Water of Krishna River

2019. SHRI K.P. REDDAIAH YADAV:
Will the Minister of WATER RESOURCES
be pleased to state:

(a) whether the Government of Andhra

Pradesh has the rights on the surplus water
of Krishna river for according clearance to
Telugu Ganga project; and

(b) whether the Union Government have
re-examined the conditionalities put forward
for the utilization of water by the Govern-
ments of Karnataka and Maharashtra which
will be detrimental to the interest of Andhra